

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4690
ANSWERED ON:23.04.2013
USE OF RED BEACON LIGHT BY VIPS
Barq Shri Shafiqur Rahman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Supreme Court has recently raised questions on VIP security creating problems for the people and suggested to bring down the categories under which Red Beacon light and hooter are provided;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): The matter is sub-judice.